

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SE) SAKET COURTS, NEW DELHI.

ORDER NO. 152 DATED 15-3-16

In pursuant of Delhi High Court Letter no. 10/DHC/GAZ./G-1/VI.E.2(A)/2016 dated 10.03.2016, the cases mentioned at column no. 3, fixed for 16.03.2016 pending in the Court mentioned at column no. 2 are hereby withdrawn and assigned to the Court mentioned at column no. 4 for disposal in accordance with law:

(1)	(2)	(3)	(4)
1.	Ms. Sunena Sharma, ADJ-03,	S. No. 3, 9, 15 and Ex. at S. No. 4. (Copy of cause list attached).	Sh. Pooran Chand, ADJ-06,
2.	Sh. Balwant Rai Bansal, ADJ-02,	S. No. 9, 10, 12, 17 and 23. (Copy of cause list attached).	
3.	Sh. Lalit Kumar, ADJ-01,	S. No. 4, 5, 6, 14, 18, 20 and 21 (Copy of cause list attached).	
4.	Sh. R. K. Tripathi, ASJ-02,	S. No. 3, 6 and 8 (Copy of cause list attached).	Sh. Sanjeev Kumar, ASJ-05
5.	Sh. Sudesh Kumar, ASJ-03,	S. No. 2, 5, 8 and 10 (Copy of cause list attached).	
6.	Sh. Lokesh Kumar Sharma, ASJ-04/Special Judge (NDPS)	S. No. 1, 5, 8, 11 and 13 (Copy of cause list attached).	

Note :-

1. If any connected case has been left in the column no. 3, same be also transferred to the transferee court.
2. Inadvertently if any case is transferred which is triable by Special Designated Court shall not be transferred.
3. The case in which Judgment/Order on sentence have already been passed and the same is fixed for misc. purpose or other any purpose will not be transferred.
4. Presiding Officers shall ensure that the cause list of the transferred cases are affixed on the notice board on daily basis outside the transferee and transferor courts so as to avoid inconvenience to the litigants and lawyers.

Rupak
15/3/16

(R. KIRAN NATH)
District & Sessions Judge (SE)
Saket Courts, New Delhi.

No. Judl./Cases Transfer/F.53/SE/Saket/2016/ 3736-3751

New Delhi, Dated 16/03/16

Copy forwarded for information and necessary action:

1. The Concerned Judicial Officer of South-East District, Saket Courts Complex, New Delhi
2. PS to District & Sessions Judge, South-East District, Saket Courts Complex, New Delhi
3. The Incharge/PRO, Facilitation Centre, Saket Courts, New Delhi
4. The Secretary, Bar Association, Saket Courts Complex, New Delhi
5. The Website Committee (English/Hindi) to notify the order on website of Saket Courts immediately.

Prinle, Delhi
15-3-16
Branch Incharge/Judicial Branch (SE)
Saket Courts Complex, New Delhi